

an>

Title: Presentation of the action taken statement of the Standing Committee on Petroleum and Natural Gas.

SHRI PRALHAD JOSHI : Madam, I beg to lay on the Table the following Statements (Hindi and English versions) showing final action taken by the Government on the recommendations contained in Reports of the Standing Committee on Petroleum and Natural Gas:-

- (1) Statement showing further action taken by the Government on the recommendations/observations contained in Chapter-I & V of the Fifteenth Report of the Standing Committee on Petroleum and Natural Gas (15th Lok Sabha) on action taken by the Government on the recommendations/observations contained in the Eleventh Report of the Committee (15th Lok Sabha) on 'Demands for Grants (2012-13) of the Ministry of Petroleum and Natural Gas'.
- (2) Statement showing further action taken by the Government on the recommendations/observations contained in Chapter-I & V of the Seventeenth Report of the Standing Committee on Petroleum and Natural Gas (15th Lok Sabha) on action taken by the Government on the recommendations/observations contained in the Twelfth Report of the Committee (15th Lok Sabha) on 'Safety of Oil Installations'.
- (3) Statement showing further action taken by the Government on the recommendations/observations contained in Chapter-I & V of the Twenty-First Report of the Standing Committee on Petroleum and Natural Gas (15th Lok Sabha) on action taken by the Government on the recommendations/observations contained in the Sixteenth Report of the Committee (15th Lok Sabha) on 'Demands for Grants (2013-14) of the Ministry of Petroleum and Natural Gas'.
- (4) Statement showing further action taken by the Government on the recommendations/observations contained in Chapter-I & V of the Twenty-Second Report of the Standing Committee on Petroleum and Natural Gas (15th Lok Sabha) on action taken by the Government on the recommendations/observations contained in the Eighteenth Report of the Committee (15th Lok Sabha) on 'Long Term Purchase Policy and Strategic Storage of Crude Oil'.
- (5) Statement showing further action taken by the Government on the recommendations/observations contained in Chapter-I & V of the Second Report of the Standing Committee on Petroleum and Natural Gas (16th Lok Sabha) on action taken by the Government on the recommendations/observations contained in the Twenty-Third Report of the Committee (15th Lok Sabha) on 'Functioning of Oil Industry Development Board'. ...*(Interruptions)*

12.07 1½ hrs